NATIONAL COMPANY LAW TRIBUNAL DIVISION BENCH CHENNAI



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 12/02/2018 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER

PETITION NUMBER

: CP/674A/(IB)/2017

NAME OF THE PETITIONER(S)

: RELIANCE COMMERCIAL FINANCE LTD

NAME OF THE RESPONDENT(S)

: VASAN DENTAL HOSPITAL PVT LTD

UNDER SECTION

: 7 RULE 4

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

1. Mr. Yashod vaula

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P.O. D. H.

2. S.R. Raghunathan Rohan Rajasekaran Preettri: S. Arasu

Coursel for Resp

Peat &

ORDER

Counsels representing both the parties are present and made their submissions, in part. For continuation, time is enlarged at request. Put up on 23.02.2018.

(S VIJAYARAGHAVAN)
Member(Technical)

(K ANANTHA PADMANABHA SWAMY)
Member(Judicial)

bc